

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

O.A.No.665/95

(1)

New Delhi this the 8th day of October, 1999.

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI S.P.BISWAS, MEMBER(A)

1. Shri Jaspal Singh S/o Shri Surjit Singh,
aged about 29 3/4 years,
Working as S.S.Fitter,
in the office of Delhi Milk Scheme
West Patel Nagar,
New Delhi-110 008.
2. Shri Jatdish S/o Shri Baldeva,
aged about 26 1/2 years,
working as S.S.Fitter,
in the office of Delhi Milk Scheme,
West Patel Nagar, New Delhi
and resident of:
H.No.1029, Bawana,
Delhi-110 039.
3. Shri Devendra Singh S/o Sh.Jai Singh,
Aged about 30 1/2 years,
working as S.S.Fitter,
in the office of Delhi Milk Scheme,
West Patel Nagar,
New Delhi-110 008.
and resident of :
WZ-2948.
Sant Nagar, Rani Bagh,
Shakurbasti,
New Delhi-110 034.

..Applicants

(By Advocate Mr.P.M.Ahlawat)

vs.

1. Union of India, through
The Secretary, Ministry of Agriculture,
Krishi Bhawan, New Delhi-110 001.
2. The General Manager,
Delhi Milk Scheme, West Patel Nagar,
New Delhi-110 008.

..Respondents

...2

✓

O R D E R (ORAL)

(8)

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

The learned counsel of the applicant states that as the applicant has already been granted the reliefs sought for in this O.A. he wants to withdraw the O.A. Therefore the permission is granted to withdraw the application. The application is therefore dismissed as withdrawn leaving the parties to bear their own costs.



S.P. BISWAS
MEMBER (A)



A.V. HARIDASAN
VICE CHAIRMAN

/njj/